

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.07.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(INS) No.19/2022 (IA No.37,38,39 & 286/2022)	Palaparty Abhishek Suspended Director of Abhirama Steels Ltd V Binjusaria Ispat Pvt Ltd & Anr	Ramalingam Associates	Avinash Krishnan Ravi R1

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(INS) No.208/2022 (IA No.457 &456/2022)	S Pradeep, Proprietor of Protech Engineering V M/s. Regen Powertech Private Limited and 3 ors	S. Sathiyarayanan	
3.	Comp App (AT)(INS) No.211/2022 (IA No.466/2022)	K Chandrashekar & anr V Ashwani Kumar Gupta & anr	T K Bhaskar , Srinath Sridevan, K Harishankar	

For Dismissal

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(INS) No.166/2022 (IA NO 385/2022)	Lahari Infra Projects India Private Limited V Arham Iron & Steel Industries	Srinath Sridevan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(INS) No.109/2022 (IA NO 252 & 314/2022)	Sheena Adarsh V The Punjab National Bank	Rohan Rajasekaran	V. V. Sivakumar - RP, Varun Srinivasan R1
6.	Comp App (AT)(INS) No.318/2021 (IA NO 663/2021)	M/s. Sitalakshmi Mills V M/s. Solingar Textiles Limited	Niraj Kumar Singh	Ravi Rajagopalan

7.	Comp App (AT)(INS) No.10/2022 (IA NO 23/2022)	Punjab National Bank V Sri Vijay Kumar Gunda	Varun Srinivasan, Vinithra Srinivasan, T.S. Rajeev Gandhi, Dhivya Kumar	
8.	Comp App (AT)(INS) No.112/2022 (IA NO 263 & 262/2022)	Srinivasa Ediffice Private Limited V ECI Infra Towers Company Pvt Ltd	Girjesh	
9.	Comp App (AT)(INS) No.190/2022 (IA NO 438/2022)	Anshuman Yenigalla Suspended Director and Shareholder of Novus Green Energy Systems Ltd V Saiteja Constructions	Y. Suryanarayana	
10.	Comp App (AT)(INS) No.258/2021 (IA NO 550/2021)	Southern Power Distribution Company of Andhra Pradesh Limited V Gavi Siddeswara Steels India Private Limited With	Adviteeya, Rakesh K. Sharma, I. Shubharanjani Ananth, Nishant Sharma	Nallasenapathy, A.K. Mylsamy R1
11.	Comp App (AT)(INS) No.263/2021 (IA NO 561/2021)	Southern Power Distribution Company of Andhra Pradesh Limited V Gavi Siddeswara Steels India Private Limited	Rakesh K. Sharma, I. Shubharanjani Ananth	A.K. Mylsamy R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) No.54/2021 (IA NO 619/2021, 130 & 129/2022) (PH)	Ambadi Investment Ltd V M V Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
13.	Comp App (AT) No.4/2022 (IA NO 27, 200 & 199/2022) (PH)	Alagappan Arunachalam Murugappan V M.V. Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
14.	Comp App (AT) No.6/2022 (IA NO 49, 202 & 201/2022) (PH)	MV Subbiah V M.V. Valli Murugappan	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
15.	Comp App (AT)(INS) No.264/2021 (IA NO 564/2021 & 179/2022)	V.K. Abdul Rahim V Jasin Jose	Babu Karukapadath, Arya Raghunath	Jerin Asher Sojan, T. Balaji

16.	Comp App (AT)(INS) No.126/2021 (IA NO 224/2021)	Indusind Bank limited V IVRCL Ltd. And ors.	P. Elayarajkumar, Ramalingam	Viraj Gami, Ryan D'souza R1, Akshit Kapur R2, Nirav Shah, P. Giridharan Liquidator
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(After rising of the above Bench)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan & Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

- 1.Dy. Registrar - PH No.: 044-2888 0507**
- 2.Court Officer - PH No.: 044-2888 0450**
- 3.For VC Link - nclatchennai@gmail.com**